द्वारा हाल में वास्तविक नियंत्रण रेखा का भारत की ओर अतिक्रमण करने का कितने बार प्रयास किया गया है;

(ख) 1990-92 से (वर्ष-वार) जम्मू और कश्मीर सीमा पर वास्तविक नियंत्रण रेखा को पार करने की कोशिश में पाकिस्तान में प्रशिक्षित ऐसे आतंकवादियों/नागरिकों की संख्या कितनी-कितनी है, जो पकड़े गये हैं, मारे गये हैं या जिन्होंने आत्म समर्पण कर दिया है;

(ग) 1990 से वास्तविक नियंत्रण रेखा पर मारे गये या कैदियों के रूप में पाकिस्तान द्वारा पकड़ लिये गये भारतीय सैनिक कार्मिकों की संख्या कितनी-कितनी है; और

(घ) इन घटनाओं के दौरान भारतीय सेना के कार्मिकों को उनके शौर्य प्रदर्शन हेतु प्रोत्साहित करने के लिये सरकार की क्या-क्या योजनायें हैं?

रक्षा मंत्री (श्री शरद पवार):

(क) पाकिस्तान अधिकृत कश्मीर से राष्ट्रविरोधी तत्वों द्वारा नियंत्रण रेखा को पार कर घुसपैठ करने के प्रयास करने की घटनायें होती रही हैं।

(ख) सन् 1990 से नियंत्रण रेखा पार करने का प्रयास करते समय मारे गये, पकड़े गये और आत्मसमर्पण करने वाले राष्ट्रविरोधी तत्वों की संख्या इस प्रकार है:--

	मारे गये	पकड़े गये	आत्म समर्पण करने वाले
(क) 1990	382	1099	--
(ख) 1991	405	186	--
(ग) 1992 (26 फरवरी, 1992 तक)			

(ग) यद्यपि पाकिस्तान द्वारा हमारी सेना का कोई कार्मिक कैद नहीं किया गया, परन्तु नियंत्रण रेखा पर राष्ट्रविरोधी तत्वों से मुठभेड़ करते समय कुछ कार्मिक मारे गये। इससे अधिक ब्यौरे प्रकट करना वांछनीय नहीं होगा।

(घ) सेना कार्मिकों को उनके शौर्य के लिये पुरस्कृत करने के संबंध में सेना की प्रचलित कार्यविधि के अनुसार विचार किया जाता है। कार्मिकों को उनके पराक्रम के मूल्यांकन के आधार पर शौर्य पुरस्कार और अन्य प्रोत्साहन पुरस्कार दिये जाते हैं।

गणतंत्र दिवस परेड, 1992 में बाबा साहेब अम्बेडकर की झांकी

1242. **श्री सत्य प्रकाश मालवीय**: क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या बाबा साहेब अम्बेडकर को चित्रित करने वाली कोई झांकी गणतंत्र दिवस परेड, 1992 में सम्मिलित की गई थी; और

(ख) यदि हां, तो उसका ब्यौरा क्या है?

रक्षा मंत्री (श्री शरद पवार):

(क) जी, हां।

(ख) कल्याण मंत्रालय द्वारा आयोजित इस झांकी में भारत का संविधान बनाने में बाबा साहिब डा० बी० आर० अम्बेडकर के विशिष्ट योगदान की एक झांकी प्रस्तुत की गयी है।

Subunits under N.C.C.

1243. **DR. BAPU KALDATE**: Will the Minister of DEFENCE be pleased to state:

(a) What is the existing number of subunits and part thereof functioning under the National cadet Corps;

(b) the names and addresses of such sub-units as are being run with N.C.C. officers;

(c) whether there is a proposal under consideration of Government to withdraw/disband such sub-units where N.C.C. officer is not available; and

(d) if so what are the details of such subunits?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) There are 9992 Troops /Companies under 756 NCC Units in the country.

(b) The information will be collected and placed on the Table of the House.

(c) and (d) No Sir. The withdrawal/disbanding of sub-units i.e. Troops and Companies is governed by the following criterion:

If an educational institution is authorised more than one Associate NCC Officer, NCC in that institutuion may continue provided at least one Officer is in position. Even if no. Associate NCC Officer is in position the NCC cover will not be withdrawn unless ruch deficiency continues beyond one year. However NCC in an educational institution may continue even in the absence of an Associate NCC Officer upto a period of 2 years by appointment of a Caretaker.

Recognisation of NCC Class III Employees Association

1244. DR. BAPU KALDATE: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that UP N.C.C. Class III State Employees Association is recognised by the U.P. Government;

(b) if so what are the names and addresses of the President, Vice-President, General Secretary, Joint Secretary and Treasurer of the State Executive of that Association; and

(c) the date and the place where the last General Meeting of the Association took place and the elections were held?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) to (c) The Government of Uttar Pradesh has been requested to provide the requisite information which will be placed on the Table of the House.

Expenditure on Republic Day Camp

1245. DR. BAPU KALDATE: Will the Minister of DEFENCE be pleased to state:

(a) what was the total expenditure on the tents/Shamianas and furniture hired from civilian contractors and suppliers for the Republic Day Camp in January, 1992;

(b) the names of contractors who have been supplying the above articles for the N.C.C. Republic Day Camp for the years 1989, 1990 and 1991 and 1992; and

(c) the procedure adopted for the grant of contracts during the above years?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) As per the bills received in the Directorate General NCC, the expenditure on tents/shamianas and furniture items for the NCC Republic Day Camp in January 1992 works out to Rs. 2,66,613/00. The bills are yet to be passed for payment.

(b) The names of the cotractors are as under:—

1989
M/s Wason Shamiana House